

and find out the root cause of this case. The Government should also find out as to who is responsible for bringing these American notes.

SHRI K.R. MALKANI (Delhi): Mr. Vice-Chairman, all kind of mysterious and murderous things are happening in and around India. This particular report had appeared in the Times of India, Mumbai Edition, on 29th June, on page six. It is surprising that even I do not know why the Delhi Edition of the Times of India did not carry this report and no other newspaper, to the best of my knowledge and belief. ... (Interruptions)...

SHRI VAYALAR RAVI: This appeared here also. ... (Interruptions)...

SHRI K.R. MALKANI: I would love to have a copy of that. Thank you very much. Sir, this is not the first mysterious thing of its kind. Two years back we had a mysterious arms-dropping case in Purulia. Who had done it, who had masterminded that? Why can't the Government take the country into confidence as to which was the agency and from which country. ... (Interruptions)...

SHRI NILOTPAL BASU (West Bengal): At one point of time you defended Anand Margis ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): Nilotpal, your chance comes for another item ... (Interruptions).... Otherwise, your chance will not come. We have to finish 15 items. Please cooperate. ... (Interruptions)...

SHRI NILOTPAL BASU: Our memory is not so short. ... (Interruptions)...

SHRI K.R. MALKANI: Nobody's memory is short. ... (Interruptions).... Probably your memory of the Russian goes back to only 1917, Revolution ... (Interruptions).... That is where it stops. Never mind. ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): You tell me that my memory is short. ... (Interruptions)...

मलकानी जी, आप कमल की तरफ मत देखिए, नीलोत्पल की तरफ मत देखिए।

श्री के.आर. मलकानी: ओफे, मैं नहीं देखता हूँ।

A few years back there were reports of a plague in Surat. Around that time reports also

came that it was believed that the virus of plague came from outside. Government should have thrown some light on that also.

More recently, the *Time* magazine and CNN came out with a detailed study and said that their country, the USA, had used poisonous gas in Vietnam. After a month, obviously, under pressure from the Pentagon, they withdrew the allegation but the persons who investigated it stand by it. So what is happening?

Concerning this particular thing, we would like to know as to who issued this one million dollar certificate, in whose name it has been issued and the bank which is involved. Government should go into all these things. It is not a matter which a State police can handle. I would suggest, I would beg the Government to ask all the investigating agencies, whether it is the Intelligence Bureau or the CBI or the FERA or the Income Tax authorities to hold these five persons and interrogate them. We must go to the root of the matter as to who was trying to do what. My good friend, Mr. Vayalar Ravi, has rightly pointed out that Faizabad and Ayodhya are twin cities. What has been happening there? Many mysterious things are happening there. That is all I have to say. Thank you.

Decision of Jute Corporation of India to wind up Four Purchasing Centres in Orissa

SHRI RAMACHANDRA KHUNTIA (Orissa): Hon. Vice-Chairman, Sir, through you, I wanted to draw the attention of the Textile Ministry about a problem in Orissa. The Jute Corporation of India has decided to close down four centres - Baliappal, Mahanga, Chandwali, Badrak and one show room in Bhubaneswar — in Orissa. These four centres are operating for a long time and the jute growers and the farmers are getting assistance and co-operation. These jute growers and farmers are selling their commodity in these centres. They are also selling and getting a very reasonable support-price. But, since the Jute Corporation of India, as per the direction from the Textile Ministry, has decided to close these four centres, these jute growers and farmers will be exploited and they will not get the facilities which they were getting earlier. And, by taking advantage, the private companies and

jute industrialists will exploit the farmers. As a result, around five lakh jute growers, farmers and workers in the coastal districts of Orissa will be affected. So, I, through you, sir, urge upon the Textile Ministry to alter the decision and not to close all these four centres, including one show room centre in Bhubaneswar so that all jute growers in Orissa will be benefited and will also continue to get benefits which they have been getting for a long time. Thank you.

[The Vice-Chairman Shri John. F. Fernandes in the Chair]

Deportation of Bengali Zari workers by Mumbai Police under the plea of their being Bangladeshi nationals

SHRI NILOTPAL BASU (West Bengal): Mr. Vice-Chairman, Sir, I rise to express my deep anguish to say that today, speaking the language of the National Anthem has become a sin and Bengali speaking Muslims, who are from West Bengal, who are legitimate citizens of this country, who hold Ration Cards and who even hold Identity Cards issued by the Election Commission of India, are being indiscriminately hit by the Mumbai Police and deported. Mr. Vice-Chairman, Sir, I am very sorry that it is a question of life and death. You all know that the Zari Industry is a very old industry in our country. It is the poor Muslim craftsmen and artisans of the South Bengal districts — Howrah, Hooghly and North 24 Parganas — who do this work throughout the country. They travel and, Mumbai being a major centre, they have to go and work there. Mr. Purkayastha will bear me out that in his constituency so many Bengali Muslims are there. There is an assumption that whoever has a Muslim name and whoever speaks Bengali are all infiltrators.

We are not against the efforts made by the Government to identify infiltrators. We are all for that. But, there should be some procedure. I have the names of all those thirty young zari workers who were picked up indiscriminately and put in Kurla Express Train. I have got their other details also, like father's name and names of villages. In fact, we have written to the Government, the Member of Lok Sabha, to from whose constituency these thirty persons belong, has written to the Government. They have reached Calcutta yesterday. We do not know about their whereabouts. Is this a

responsible Government? There is a lot of hue and cry over the violation of human rights in Bengal, but there is no Human Rights Commission in Maharashtra. Who is going to protect their citizenship right? Will there be any procedure or not? Can we keep the country united like this? It is a very serious question. It is a life and death question. We want to know the whereabouts of these thirty young zari workers, who are Muslims, who are from Bengal. Apart from politics, there is a human angle. At least the Leader of the House should respond to this. He should tell us whether the Government will take measures to save the lives of these people. I do not know what will happen to them. We have names and other details. How can Bombay police do it? They are not only maintaining law and order, they are challenging the citizenship right. Is Bombay open only for those who speak Marathi? The Bombay police has indulged in a very heinous crime. The Central Government should immediately intervene in the matter.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Shri Sanjay Nirupam to associate ...*(Interruptions)*... His name is there on the list to associate ...*(Interruptions)*...

SHRI DIPANKAR MUKHERJEE (West Bengal): Sir, till now the practice has been that a person associates with a Special Mention, if the 'Special Mention' is made by another Member. I can foretell how — if I am wrong, I may be proved — there will be disassociation, there will be a debate, and it will take another fifteen minutes. If he is associating, it is all right.

THE VICE-CHAIRMAN: (SHRI JOHN FERNANDES): We should allow him to speak.

SHRI DIPANKAR MUKHERJEE: Is he associating?

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): How can I say, unless I allow him?

श्री संजय निरुपम (महाराष्ट्र) : वास्तव में सरकार, सबसे पहले तो मैं एक निवेदन करना चाहता हूँ आपसे कि मैं जब भी बोलने के लिए खड़ा होता हूँ तो इस सरकार के माननीय सदस्यों का विरोध मुझे झेलना पड़ता है... (व्यवधान) यह मेरे साथ एक बहुत बड़ा अन्याय है...